

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1802
TO BE ANSWERED ON 28.12.2017

CRITERIA TO ASSESS PEOPLE LIVING BPL

1802. SHRI AJAY NISHAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed any criteria to assess the people living Below Poverty Line (BPL);
- (b) if so, the details thereof;
- (c) whether the Government has set up or proposes to setup inquiry cells of non-political persons/institutions in each of the States/cities for this purpose and if so, the details thereof; and
- (d) the steps taken to extend the benefits of the same to all the intended people?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Socio Economic and Caste Census 2011 (SECC 2011) was conducted by the States / UTs with the financial and technical support of the Government of India through a comprehensive programme involving the Ministry of Rural Development, the Ministry of Housing and Poverty Alleviation, the Office of the Registrar General and Census Commissioner (ORGI), Ministry of Home Affairs and State Governments / UT Administrations. SECC, 2011 includes three-step process involving 13(thirteen) Automatic Exclusion parameters for identifying not-poor households, 5 (five) Automatic Inclusion parameters for identifying poorest of the poor households and 7 (seven) Deprivation Criteria for identifying poor households. The SECC facilitates better targeting of benefits to the intended people.

(c) & (d): In view of (a) & (b) above do not arise.
